SUPREME COURT OF INDIA

Re: Proposal for transfer of Mr. Justice T.B. Radhakrishnan, Chief Justice, Telangana High Court.

Office of the Chief Justice of the Calcutta High Court has fallen vacant recently, consequent upon retirement of Mr. Justice D.K. Gupta, Chief Justice of that High Court on 31st December, 2018. Therefore, appointment to that office is required to be made.

The Collegium resolves to recommend that Mr. Justice T.B. Radhakrishnan, Chief Justice, Telangana High Court [PHC: Kerala], be transferred, in the interest of better administration of justice, to Calcutta High Court.

धमस्त्रती

(Ranjan Gogoi), C.J.I.

(A.K. Sikri), J.

(S.A. Bobde), J.

(N.V.Ramana), J.

(Arun Mishra), J.

New Delhi, January 10, 2019.